

(c) The issue of the circular was brought to the notice of the State Department by our Embassy in Washington. A special release giving the true facts about India's stand on Cuba was also issued by our Embassy in Washington.

Shri Nath Pai: Were any efforts made by the Indian Embassy in Washington to find out the origin, as we have put it in the main question, of these circulars and what steps were taken to counter the propaganda?

Shrimati Lakshmi Menon: There was no signature or the address of any organisation, or even the printer's name and, therefore, it was difficult for us to trace the source from which the circular emanated. It has been stated in answer to the original question what we have done. We have issued a special release containing the full text of the Prime Minister's remarks about Cuba made on the 22nd April and also in the course of his speech before the All-India Manufacturers' Organisation and it explained India's stand on the Cuban affair explicity. This release was widely distributed and evoked appreciative comments.

Shri N. R. Muniswamy: May I know what was the exact impact of this pernicious circular on the American people, as against the Indian release, and, if so, what was the report received from our Embassy?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Impact on whom?

Shri N. R. Muniswamy: On the American people.

Shri Jawaharlal Nehru: I am sorry I cannot reply on behalf of the American people. I imagine the impact was not very great.

Shri Indrajit Gupta: It was reported that the object of these circulars was to create opinion in America against the granting of aid to India on the alleged ground that India's stand on Cuba conflicted with the stand of the American Government.

The Deputy Minister just now said that the Embassy in Washington had made it clear that this was not so. Am I to understand that the Embassy tried to explain that our stand on Cuba was the same as the American Government's stand on Cuba?

Shri Jawaharlal Nehru: We circulated what had been said primarily by me about it. They gave the facts. Obviously that stand differs from the stand of the American Government.

Shri P. G. Deb: May I know whether any efforts were made to contact the Members of the United States Congress to convince them?

Shri Jawaharlal Nehru: No, Sir, it is not usually done.

Production of Small Cars

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Pandit D. N. Tiwari:

Shri D. C. Sharma:

Shri P. G. Deb:

Shri Ram Krishan Gupta:

Shri Chuni Lal:

Shri Indrajit Gupta:

Shri P. C. Borooah:

Shrimati Maimoona Sultan:

Shri Kodiyan:

Shri A. M. Tariq:

Shri S. M. Banerjee:

Shri Ajit Singh Sarhadi:

Shri Subodh Hansda:

Shri S. C. Samanta:

Shri Subbiah Ambalam:

Shri Narayanankutty

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Menon:

Shri Punnoose:

Shri M. K. Kumaran:

Shri Aurobindo Ghosal:

Shri Achar:

Shri Damani:

Shri Morarka:

Sardar Iqbal Singh:

Shri Muhammed Elias:

Shri Warrior:

Shri Hem Barua:

Shri Arjun Singh

Bhadauria:

Shri N. M. Deb:

Maharajkumar Vijaya

Ananda:

Shri Subiman Ghose:

Will the Minister of Commerce and Industry be pleased to refer to the

reply given to Starred Question No. 1434 on the 11th April, 1961 and state:

(a) whether the Expert Committee has submitted its final report about the type of car to be manufactured in the public sector;

(b) if so, the main recommendations contained in the report; and

(c) the action taken thereon?

The Minister of Industry (Shri Manubhai Shah): (a) Yes, Sir.

(b) and (c). The Report is being examined by Government. The main recommendations contained in the Report as well as Government's decisions thereon will be announced as early as possible.

Pandit D. N. Tiwari: May I know whether in the report the price of the car has been raised from Rs. 5,000 to Rs. 6,000 or Rs. 7,000?

Shri Manubhai Shah: No, Sir. The original stipulation was about Rs. 6,500 as sale price and about Rs. 5,000 for the cost of production which continues to be so, so far.

Shri D. C. Sharma: May I know whether it has been decided where this small car manufacturing factory will be situated and whether the required funds for this have been specified?

Shri Manubhai Shah: All these matters, as I said in answer to part (b) and (c) of the question are under consideration and the final decision of Government thereon will be placed on the Table of the House as early as possible.

Pandit D. N. Tiwari: May I know whether the place of manufacture has been fixed or indicated in the report?

Shri Manubhai Shah: The Committee has indicated four broad areas which are suitable for such a project.

Shri Kasliwal: May I know whether any tentative agreement has been reached with a French firm for

the manufacture of the car known as Dauphine?

Shri Manubhai Shah: Very active negotiations are under way, but no final settlement has yet been arrived at. It will all be done in the light of Government's decision.

Shri Sadhan Gupta: May I know whether, in view of the fact that the manufacture of people's car has been hanging fire for a long time, Government has at least formed an idea as to by what time the car may be put on the market?

Shri Manubhai Shah: I appreciate the hon. Member's and the hon. House's anxiety and we hope to finalise the decision within 4 to 6 weeks.

Shri Indrajit Gupta: It is reported in the press that the model small car which is being considered to be given the most favourable consideration so far is Renault make of "Dauphinoise" which, we are told, is already an obsolete model as far as France is concerned. May I have an assurance that no obsolete model is taken over?

Shri Manubhai Shah: This is not Dauphinoise. That is what I answered to the question earlier that the model is Renault's Dauphine which is a modern existing model. The machinery is going to be entirely new. Renault is one of the parties which has offered.

Shri Achar: This question of small car has taken a considerable time. May I know when we can expect this car to be manufactured?

Shri Manubhai Shah: I can assure him that we are as keen as any people concerned and we do hope that this modest and medium-sized project would now be finalised one way or the other very soon.

Shri Ranga: Is it a fact that in addition to Government's effort, some of the private manufacturers also have applied for permission to manufacture a small car? What action is pro-

posed to be taken by the Government?

Shri Manubhai Shah: Government have declined all such proposals. The question of manufacture of a small car in the public sector stands, and it is continuing to receive the Government's highest possible attention. As I have already said, within 4 to 6 weeks, I shall have the pleasure of laying the decision before the House

श्री बजरज सिंह : अभी माननीय मंत्री जी ने बतलाया कि इस तरह के चार क्षेत्र विचाराधीन हैं जहाँ पर ऐसे प्लान्ट लगाये जायेंगे । क्या मैं जान सकता हूँ कि उन क्षेत्रों में से एक उत्तर प्रदेश भी है और उत्तर प्रदेश में भी आगरे को चुना जा रहा है ?

श्री मनुभाई शाह : यह मैं अभी नहीं बतला सकता ।

Mr. Speaker: Shri Hem Barua.

Shri Hem Barua: Question No. 3. Question No. 83 may also be taken up.

Mr. Speaker: Let me see.

Shri Hem Barua: It is the same.

Mr. Speaker: Will they be answered together?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): Yes.

Indians in Ceylon

- *3. { **Shri Hem Barua:**
Shri Ram Krishan Gupta:
Shrimati Ila Palchoudhuri:
Shri D. C. Sharma:
Shri Assar:
Shri Achar:
Shri Amar Singh Damar:

Will the **Prime Minister** be pleased to refer to the reply given to Starred

Question No. 41 on the 15th February, 1961 and state:

(a) whether the problem of Indians in Ceylon was further discussed with the Ceylonese Prime Minister; and

(b) if so, the details thereof?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) and (b). There have been no further discussions with the Prime Minister of Ceylon on the problem of Indians in Ceylon.

Indo-Ceylon Talks

- { **Shri Hem Barua:**
Shri Muhammed Elias:
Shri P. G. Deb:
*83. { **Shri Ram Krishan Gupta:**
Shri Arjun Singh Bhadauria:
Shri N. R. Muniswamy:
Shri M. B. Thakore:

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that the Government of Ceylon propose to hold a conference at the official level with the Government of India soon over the question of stateless residents of Indian origin in that country;

(b) if so, what are the basic problems that are proposed to be discussed in that Conference and whether the recent taxation measures that are considered to be of a discriminatory nature so far as Indian nationals and stateless persons are concerned, are proposed to be discussed also; and

(c) if the reply to the latter part of (b) above be in the negative, what are the basic reasons for not including this problem in the agenda of the conference?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) No approach has thus far been made to the Government of India by the Ceylon Government on this subject. The Governor-General of Ceylon, however, stated in his speech inaugurat-